

DIVISION BENCH
COURT - I

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/299(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	NIRBHAY MERCHANTS PVT LTD VS REGISTRAR OF COMPANIES KOLKATA
UNDER SECTION	SEC 252 (3)

Appearances (via video conferencing/physically)

Mr. Abhishek Kumar Pandey, Adv. : For Petitioner

ORDER

1. Ld. Counsel for the petitioner present.
2. Ld. Counsel appearing for the petitioner seeks one week's time to file supplementary affidavit placing on record document with respect to its plea regarding management dispute. Time is allowed.
3. Post this matter thereafter on **18/3/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**